

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.113

RCP(IB)/3(AHM)2024
(Old Case C.P. (IB)/235/AHM/2021

Proceedings under Section 9 IBC

IN THE MATTER OF:

RKD Construction Pvt Ltd
V/s
Sadbhav Engineering Ltd

.....Applicant

.....Respondent

Order delivered on: 15/05/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Saurabh Rachchh, Advocate a/w.
: Mr. Sidhant Dwibedi, Advocate
For the Respondent : Mr. Ravi Pahwa, Advocate

ORDER

At the joint request of the Counsels for both sides, the matter stands adjourned to 21.06.2024.

-sd-

SAMEER KAKAR
MEMBER (TECHNICAL)

-sd-

SHAMMI KHAN
MEMBER (JUDICIAL)